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## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER

: CA/2/IB/2017

PETITION NUMBER

: CP/507/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: FL SMIDTH PVT LTD

SHAH BROTHERS ISPAT PVT LTD

NAME OF THE RESPONDENT(S)

: DIAMOND ENGINEERING CHENNAI PVT LTD

UNDER SECTION

: 60

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1 T RAVICHANDRAN

For Applicant

Adrocali, Orbit Con Services

2. D. FLAVARASI

D. FLANTARASI

V MAHBSH

1-02

R-P. F.

Dramad.

## ORDER

Counsel for the Applicant present. Resolution Professional (RP) for Corporate Debtor present. RP submitted that the efforts have been made to settle the dispute for which time is required. However, the Applicant submitted that in case the settlement is not possible between the parties, the matter may be taken up for final arguments. RP is directed to take steps for settlement, failing which he is directed to file the reply and the matter will be taken up for arguments on the next date of hearing. Put up on **06.02.2018 at 10.30 AM.** 

(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)